

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 125**

**COCP No.20/2023**

**CP (IB) No. 239/Chd/Hry/2018  
(Admitted)**

**IN THE MATTER OF:-**

Real Soya Enterprises

...Petitioner

Versus

Sahs Lifesciences Pvt. Ltd.

...Respondent

**Under Section: 9, IBC 2016, 12 r/w 425**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.06.2024.

Tanvi  
30.04.2024

Sd/-  
Court Officer